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OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

Undersigned has been nominated for the Conference of District Judges for strengthening the District Courts and Capacity Building to be held at Delhi Judicial Academy, Dwarka, Sector-14, New Delhi on 17.04.2015 and 18.04.2015.

In view of the above, Sh.Rakesh Kumar-II, ASJ-03, West District, Tis Hazari Courts, Delhi is authorized under section 10(3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations Metro Railway Police Station Raja Garden, Uttam Nagar, Rajouri Garden, Tilak Nagar, Paschim Vihar, Crime Branch & CAW Cell of West Police District for 17.04.2015 & 18.04.2015.

(ANU MALHOTRA) 16/4/15

DISTRICT & SESSIONS JUDGE (WEST)
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No. 293 / 7727 - 7742 /Bail Power/Gaz/DJ West/2015

Dated, Delhi the 16/4/15

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Judicial Officers concerned.
3. The Administrative Officer (Judl.)/In-charge, Administration Branch, Filing Section, Facilitation Centre, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Tis Hazari Courts, Delhi.
6. The Reader in the court of District & Sessions Judge, West District, Tis Hazari Court, Delhi.
7. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.

16/4/15
DISTRICT & SESSIONS JUDGE (WEST)
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